

अण्डमान तथा
Andaman And



निकोबार राजपत्र
Nicobar Gazette

असाधारण

EXTRAORDINARY

प्राधिकार से प्रकाशित

Published by Authority

सं. 292, पोर्ट ब्लेयर, मंगलवार, 18 अक्टूबर, 2005

No. 292, Port Blair, Tuesday, October 18, 2005

ANDAMAN AND NICOBAR ADMINISTRATION
SECRETARIAT

NOTIFICATION

Port Blair, dated the 18th October, 2005.

No. 283/2005/1-826/2004-TW.—In exercise of the powers conferred under section 10 of the A & N Islands (Protection of Aboriginal Tribes) Regulation, 1956, the Lt. Governor (Administrator), Andaman and Nicobar Islands has been pleased to direct that 'Telecommunication' shall be specified as a Miscellaneous Trade under Rule 2 (g) (4) of the Andaman and Nicobar Islands (Protection of Aboriginal Tribes), Rules 1957 as amended vide Administration's Notification No. 274/60/150-5/60-G dated 5th Dec., 1960 and Notification No. 15/2005/1-836/2004-TW dated 31st January, 2005.

By order and in the name of the Lieutenant Governor,

Sd/-

Special Secretary (TW)